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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/177/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others
NAME OF THE RESPONDENT(S) : M/s Punajani Securities Limited & 11 others
UNDER SECTION : 397/398,

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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HEMA SRINIVASAN
MOHAMED JAVED SHERIF
SUSHMITA . U

Counsel for

R2 - R11

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R. Sankaranarayanan
S.P. Primali Perumal

Counsel for Petitioner
Counsel for
Respondents 1 & 12

S.P. Primali Perumal

A.M. Sridharan

Counsel for Petitioner

[Signature]

ORDER

Shri A M Sridharan, counsel for petitioner present. Ms Hema Srinivasan, counsel for R2 to R11 and Shri R Sankaranarayanan, counsel for R1 & R12 are present. Heard the final arguments of the counsel for petitioner. Counsel for R1 & R12 has adopted the submissions made by the petitioner by filing a memo, the same is taken on record. Counsel for R2 to R11 prays time for submission of final arguments. At request, time extended. Put up on **11.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)